

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/82/2018
NAME OF THE PETITIONER(S) : FEDBY INFORMATION SERVICES PVT LTD
UNDER SECTION : 2(41)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SOY JOSEPH

PCS & applicant



ORDER

Heard. Reserved for order.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk